

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 16.09.2019 (MONDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Saket Shukla	A. Muraleedharun
2.	Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt Ltd & Anr.	Saket Shukla	Vasanth Rajasekaran

10: 40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2861 of 2019 in Comp. App (AT) (Ins) No. 826 of 2019	Canbank Factors Ltd. Vs. Dharmendra Kumar	Rekha Anand	Rohit Rathi
2.	I.A. 2862 of 2019 in Comp. App. (AT) (Ins) No. 370 of 2019	ICICI Bank Ltd. Vs. Shailendra Ajmera, Resolution Professional for Ruchi Soya Industries Ltd.& Anr.	Charu Bansal	Swapnil Gupta-R1 Aakarshan Sahay-COC
3.	I.A No. 2847 of 2019 in Comp. App. (AT) No. 175-176 of 2019	Volvo Group India Pvt Ltd. Vs. Regional Director, East Hyderabad	Saransh Jain	
4.	Comp. App. (AT) (Ins) No. 467 of 2019	JSW Steel Ltd. Vs. Asok Kumar Gulla & Ors.	Aakanshan Sahay	Saurabh Jain-R2
5.	Comp. App (AT) (Ins) No. 185 of 2017	Mahesh Kumar Panwar Vs. Neelam Singh &Anr. With	Abhishek Nahta	Ankur Raj Rahul Shukla Nikita Raj
6.	Comp. App. (AT) (Ins) No. 117 of 2018	Mahesh Kumar Panwar Vs. Abhishek Anand	H S Sharma	Rahul Shukla

7.	Comp. App. (AT) (Ins) No. 04 of 2019	Smart Timing Steel Ltd. Vs. National Steel & Agro Industries Ltd.	Sanjay Grover	Tishampati Sen
8.	Comp. App. (AT) (Ins) No. 161 of 2019	Muthoot Finance Ltd. Vs. Southern Investments Pvt. Ltd.& Ors.	Priyanka Ghorawat	Ishaan George (R2), Goutham Shivshankar (R3)
9.	Comp. App. (AT) (Ins) No. 520 of 2019	Regional Provident Fund Commissioner, Tirunelveli. Vs. V.Nagarajan & Ors.	Prithu Garg	G. George Raja Selvan-R2
10.	Comp. App (AT) (Ins) No. 714 of 2019	Mark Splendour Nonwovens Pvt Ltd. Vs. Dakota Chemicals India Pvt Ltd.	Anjani Kumar Singh	Pranati Bhatnagar
11.	Comp. App (AT) (Ins) No. 731 of 2019	K.R.V. Uday Charan Rao. Vs. Bank of India.	Sourabh Gupta	Ashish Rana-R1
12.	Comp. App. (AT) (Ins) No. 890 of 2019	V. Murali Vs. Venkatesan Sankaranarayanan	V. Murali	
13.	Comp. App (AT) (Ins) No. 898 of 2019	John Varghese Vs. Value Designbuild Pvt. Ltd. & Ors.	Nishtha Khurana	Nikhil Swami
14.	Comp. App. (AT) No. 141 of 2019	Abhijit Prabhakar Desai Vs. Union of India & Ors.	Shivek Trehan	

For Admission (Fresh Cases)

15.	Comp. App. (AT) (Ins) No. 934 of 2019	State Bank of India. Vs. Phoenix ARC Pvt Ltd & Ors.	Chintan Chinnappa	
16.	Comp. App. (AT) (Ins) No. 953 of 2019	Naresh Kumar Sharma & Ors. Vs. Oriental Bank of Commerce & Anr.	Pranav Verma	
17.	Comp. App. (AT) (Ins) No. 954 of 2019	A. Maheshwaran. Vs. Stressed Assets Stabilization Fund & Anr.	Gautam Bajaj	
18.	Comp. App. (AT) (Ins) No. 955 of 2019	IL & FS Financial Services Ltd. Vs. Emerald Lands (India) Pvt Ltd.	Gunjan Sinha Jain	
19.	Comp. App. (AT) (Ins) No. 956 of 2019	Lidan Marine AB. Vs. Transvahan Technologies India Pvt Ltd.	Abhishek Jain	
20.	Comp. App. (AT) (Ins) No. 957 of 2019	JSW Steel Ltd. Vs. Mahender Kumar Khandelwal & Anr.	Manmeet Singh	Bishwajit Dubey

21.	Comp. App. (AT) No. 245 of 2019	Shree Balaji Valves Pvt Ltd & Anr. Vs. Sangeeta Sureka & Anr.	Anusuya Sadhu Sinha	
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For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors. With	Karunesh Tandon	Sanjay Kumar (R1) Manish Pani-R2
23.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr. With	Jay Kishore Singh	Sanjay Kumar Chhetry-R1
24.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh- R2 Manish Pani-R2- IRP
25.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd.	Arijit Mazumdar	S. Chidambana
26.	Comp. App. (AT) (Ins) No. 635 of 2019	Bank of Baroda. Vs. Sundaresh Bhatt RP of ABG Shipyard Ltd.	Raunak Dhillon	Satendra Rai
27.	Comp. App (AT) (Ins) No. 694 of 2019	Sushil Trading Company. Vs. International Mega Food Park Ltd & Anr.	Rakesh Kumar	Surekha Thukral
28.	Comp. App (AT) (Ins) No. 728 of 2019	Pacific World Shipping PTE Ltd. Vs. Dadi Impex Pvt Ltd., Through Promoters Anand Prakash Choudhari and Mrs. Manju Choudhari & Anr.	Ankur Kashyap	Ekta Bhasin-R1 Nakul Sachdeva-R2
29.	Comp. App (AT) (Ins) No. 779 of 2019	Fairwood Infra & Services Pvt Ltd. Vs. Wave Megacity Centre Pvt Ltd.	Ujjwal Jha	Sumeer Sodhi
30.	Comp. App. (AT) No. 88 of 2019	Registrar of Companies Vs. Apoorva Leasing Finance & Investment Company Ltd.& Anr.	Kamal Kant Jha	Anjali Sharma (R1) Parvez Naikwadi- R2
31.	Comp. App. (AT) No. 89 of 2019	Mukesh Maneklal Choksi. Vs. Union of India & Anr.	Rohit Chaudhary	S. Rama Kantha(JD-MCA)

After the above or 11:30 AM, whichever is earlier.

For Admission (After Notice)

32.	Comp. App. (AT) (Ins) No. 530 & 700 of 2019	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd & Ors.	Misha	Ramakant Rai-R2 Raunak Dhillon- R3&4
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02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 270 of 2018 Part Heard	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
2.	Comp. App. (AT) No. 271 of 2018 Part Heard	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Manisha Chaudhary	Abhishek Rao
3.	Comp. App. (AT) No. 329 of 2018 Part Heard	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao

For Orders

4.	I.A No. 2796 of 2019 in Contempt Case (At) No. 15- 16 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP
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For Admission (After Notice)

5.	Comp. App (AT) No. 190 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Mahesh Agarwal	Raunak Dhillon-R1 Aayushi Sharma- R4&5 V.P. Singh-R6&7 Misha-Rohatgi 17,18,19&21
6.	Comp. App. (AT) No. 193 of 2019	Kalpesh J. Mehta. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon Niti Jain-R4&6
7.	Comp. App. (AT) No. 194 of 2019	Udayan Sen. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon
8.	Comp. App. (AT) No.195 of 2019	Shrenik Baid & Ors. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Misha Rohatgi Mohta	Raunak Dhillon
9.	Comp. App. (AT) No. 196 of 2019	N Sampath Ganesh. Vs. Union of India,	Vinati Kastia	Raunak Dhillon

		Ministry of Corporate Affairs & Ors. With		
10.	Comp. App. (AT) No. 197 of 2019	BSR & Associates LLP. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Vinati Kastia	Raunak Dhillon
11.	Comp. App. (AT) No. 205 of 2019	Milind Patel. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Surekha Raman	Siddhant Sharma
12.	Comp. App. (AT) No. 206 of 2019	Neera Saggi. Vs. Union of India & Ors. With	Avinash Tripathi	Karan Khanna
13.	Comp. App. (AT) No. 207 of 2019	Rajesh Kotian. Vs. Union of India & Ors. With	Radhika Gautam	Karan Khanna
14.	Comp. App. (AT) No. 211 of 2019	Manu Kochhar. Vs. Union of India Ministry of Corporate Affairs & Anr. With	Harsh Kesharia	Karan Khanna
15.	Comp. App. (AT) No. 212 of 2019	Deepak Jagdish Pareek Vs. Union of India, Ministry of Corporate Affairs With	J.Shekhar	Karan Khanna
16.	Comp. App (AT) No. 214 of 2019	Surinder Singh Kohli. Vs. Union of India, Ministry of Corporate Affairs & Ors. With	Shiv Kumar Suri	
17.	Comp. App (AT) No. 215 of 2019	Uday Ved. Vs. Union of India & Ors. With	Sanjay Asher	Karan Khanna
18.	Comp. App (AT) No. 221 of 2019	Subhalakshmi Panse. Vs. Union of India & Ors. With	Shiv Kumar Suri	Karan Khanna
19.	Comp. App. (AT) No. 225 of 2019	Shahzaad Dalal Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Vivek Jain	Karan Khanna-R1

20.	Comp. App. (AT) No. 230 of 2019	C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors.	Ajith S.Ranganathan	George Varghese
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After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI &Anr. With	Jeevan Prakash	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
2.	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI &Ors. With	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
3.	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI &Ors. With	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
4.	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI &Anr. With	P.K. Bhalla	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
5.	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI &Ors. With	Manas Kumar Chaudhuri, PranjalPrateek, DhruvRajain	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
6.	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI &Ors. With	Nisha Kaur Uberoi Atreyee Sarkar Shravani	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
7.	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI &Anr.	H.S. Chandhoke, Kanika Chaudhary Nayar, G.R. Bhatia	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)

Note: The Court will rise at 03:00 PM.

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By Order

**-sd/-
Registrar**